

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/4695/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. K. Sharma,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati the 10<sup>th</sup> December, 2020.

Sub: **Restricted holiday.**

Ref:- No. DJN/8957 dtd. 09.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 10.12.2020.

Yours faithfully,


sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-37/2013/4696/A dated 10.12.2020**

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Raso